To,

All Principal Chief Commissioners/Chief Commissioners of Customs and CGST (Cadre Controlling Authorities of Customs Appraisers, Examiners and Preventive Officers)

Madam/ Sir,

Sub: -Departmental Examination for Confirmation of Appraisers/Examiners / Preventive Officers from 02.02.2022 to 04.02.2022 - reg.

In terms of Ministry's letter F.No.A-34011/1/2003 AD-III.A dated 13.08.2003 read with the Annual Calendar for Departmental Examinations finalized by NACIN HQ for FY 2021-22, issued vide letter F.No.602302/2021/Exam-O/o Pr DG-NACIN-FARIDABAD dated 03.03.2021 (copy enclosed), NACIN Zonal Campus, Mumbai will set the question papers and undertake evaluation thereof for the Departmental Examination for Confirmation of Appraisers, Examiners and Preventive Officers from 02.02.2022 to 04.02.2022, in accordance with the Departmental Examination (Central Excise and Customs) Rules, 2008 dated 20.12.2008. The Schedule of the examination and syllabus are as per Annexure I & II (copies enclosed) to this letter.

2. In this regard, it is requested to give appropriate directions to Pr Commissioner / Commissioner (Cadre Control of Appraisers/Examiners /Preventive Officers) or other authorities, as may be applicable, regarding the following:

(i) To ensure satisfaction of the eligibility criteria of the candidates and to inform all eligible officers including those attached/ posted / deputed with other formations
(including Directorates, Ministry etc, if any) and to ensure the conduct of examination for all eligible officers.


(ii) To ensure the nomination of a senior officer, preferably of the rank of at least a Joint Commissioner, from each Commissionerate or other formations (including Directorates, Ministry etc, if any) which will be required to hold the said examination for each CCA charge. On requisition being made, NACIN Zonal Campus, Mumbai will send question papers for Appraisers and/or Examiners and/or Preventive Officers to (individual) official email id of such nominated officer of the examination center only.

For the said purpose,

- The name, address and (general) official email id of CCA office,
- The name, address and (general) official email id of each Commissionerate or other formations (including Directorates, Ministry etc if any) which will be required to hold the said examination for each CCA charge,
- The name, designation, address, (individual) official.gov.in mail ID and mobile number of the nominated Nodal Officer for conducting examination at each such formation (with one alternative officer’s official email id and mobile number for each such formation, as fall-back option), and
- Requisition for the question papers for specific cadre from each such formation/Nodal Officer, as may be required (ie whether for Appraisers or/and Examiners or/and Preventive Officers Paper – wise / Subject – wise),

may be sent in the prescribed proforma vide **Annexure-III (copy enclosed)** only through official e-mail on nacenmum@nic.in with copies marked to shwetadayav.irs@gov.in and sanjalvt.g149201@.gov.in positively by 14.01.2022.

3. Question paper/s for the said exam in the password protected PDF Format, shall be sent to the Nodal officer on 01.02.2022 on their (individual) official.gov.in mail ID through official e-mail only. The said e-mail needs to be acknowledged and reply sent to NACIN, ZC, Mumbai, on the same date. Password for opening the PDF File will be provided 40 minutes before the scheduled time of exam on the registered mobile no. of the Nodal officer only (through SMS).
A Test mail would be sent to the Nodal Officers' gov.in mail ID on 28.01.2022. The Nodal Officers shall send an acknowledgement in reply mail.

In case of any unforeseen circumstances where official gov.in mail ID and mobile number of the nominated Nodal Officer is not working, alternative official email id and alternative mobile number provided to NACIN ZC, Mumbai would be used. The Nodal officer shall take adequate number of print-outs of question paper/s and ensure that the examination is conducted in a fair and transparent manner.

4. The notice is also being posted on CBIC and NACIN websites www.cbic.gov.in and www.nacin.gov.in.

5. Cadre Controlling Authorities are the best judges of the promotional aspect of their staff or reservation policy, as per Recruitment Rules or any other Rules & Regulations issued by the Ministry or the Board. Determination of eligibility to appear in the examination and declaration of result is also the prerogative of the respective Cadre Controlling Authority. No references or queries on these matters may be forwarded to NACIN, Mumbai.

6. NACIN, Mumbai, on directions of NACIN, Faridabad, reserves the right to cancel the whole examination or the examination of a Candidate or that of a Centre or of a cluster of centers, if it is found that unfair means were used or allowed to be used.

7. In case of any difficulty Ms. Shweta Yadav (mobile no.8745019063), Deputy Director, NACIN, Zonal Campus, Post Office Lane, Bhandup (East), Mumbai-400042 can be contacted at her office phone no. 022-21675754 and official email id: shwetayadav.irs@gov.in. If not contactable, the fall back contact detail of Ms. Sanjal V. Terse, Superintendent (Tel No.022-21675744) email id sanjalvt.g149201@gov.in can be used.

8. This letter applies only to Offices of Principal Chief Commissioners/Chief Commissioners and authorities under CBIC who are Cadre Controlling Authorities of Customs Appraisers, Examiners and Preventive Officers. Kindly ignore if not applicable.
9. Receipt of this communication may please be acknowledged by return e-mail by Cadre Controlling Authorities of Customs Appraisers, Examiners and Preventive Officers.

Yours faithfully,

[Signature]

21/12/2021

(Ashish Varma)
Pr. Additional Director General

Enclo.: As above